

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 325

IA-491/2024

In

IB-383(ND)/2019

IN THE MATTER OF:

M/s. Prayag Polytech Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Bon Lon Petrochem LLP

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 02.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anoop Prakash Awasthi, Mr. Parthvi Ahuja,
Mr. Prapti Singh Advocates

For the Respondent : Mr. Vipul Ganda, Ms. Sakshi Rastogi, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-491/2024:-

In compliance with the order dated 18.04.2024 and 24.04.2024, the written submissions have been filed by the parties.

Mr. Vipul Ganda, Learned Counsel appearing for the Respondent and Mr. Anoop Prakash Awasthi, Learned Counsel appearing for the Applicant made further submissions on the merits of the case.

Order **reserved**.

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**